

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2555
ANSWERED ON:13.03.2013
VILLAGE EDUCATION COMMITTEES
Jakhar Shri Badri Ram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Village Education Committees (VECs) have been constituted all over the country;
- (b) if so, the details thereof including their role in improving rural primary education;
- (c) whether the Government proposes to launch awareness and advocacy campaigns to enhance public participation through VECs; and
- (d) if so, the details thereof and the funds earmarked for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)& (b): Prior to the enactment of the Right of Education to Free & Compulsory Education (RTE) Act 2009, Village/school level committees had been constituted under the Sarva Shiksha Abhiyan (SSA) programme in all States/UTs. However, under the RTE Act 2009 mandate, a School Management Committee (SMC) has to be constituted for every elementary school.

All States/UTs except Delhi have notified the constitution of the SMCs. Under the RTE Act, 2009, the SMCs have been assigned the function of monitoring the working of the school, preparing and recommending the school development plan and monitoring the utilization of the grants received by the school.

(c)&(d): Under the SSA, 0.5% of the annual district outlay is provided for community mobilization including advocacy and awareness campaigns. The States are conducting a "Shiksha Ka Haq" campaign towards this end.